

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO. 060/00039/2019

Chandigarh, this the 18th day of February, 2019

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Virender Kumar Dahiya son of late Sh. Kali Ram aged 50 years, resident of # 126, Sector 4, MDC Panchkula (Group A) 134112

....APPLICANT

(Present: Shri Ram Pyara Lubhana proxy for Mr. Amit Jhanji, Advocate)

VERSUS

1. Union of India through its Secretary, Government of India, Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), North Block, New Delhi-110001.
2. Union Public Service Commission through its Secretary, Dholpur House Shahjahan Road, New Delhi 110069.
3. State of Haryana through Chief Secretary to Government Haryana, Civil Secretariat, Chandigarh 110001.

....RESPONDENTS

(By Advocate: Shri Mukesh Kaushik for respondent no. 1
Shri B.B. Sharma, for respondent no. 2
Shri Samarvir Singh, for respondent no. 3)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

Mr. Samarvir Singh, DAG, appearing on behalf of state of Haryana (respondent no. 3), has produced two communications; one addressed to the Chief Secretary, Govt. of Haryana dated 5.2.2019 by the Ministry of Personnel Public Grievances and Pensions (DOPT) and other dated 12.2.2019 by the Chief Secretary,

Govt. of Haryana to the Secretary, UPSC whereby while sending names of the eligible persons for preparing the select list for the years 2012 to 2018, for appointment by promotion from State Civil Services to the IAS of Haryana cadre, a request has been made to convene the meeting of the Selection Committee. Based upon these communications, he submits that this Original Application has been rendered infructuous and may be disposed of as such.

2. In the light of the above, we dispose of this O.A. as having been rendered infructuous.

**(P.GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 18.02.2019
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